

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/346/ (IB)/2017
NAME OF THE PETITIONER(S) : M & K WIRES
NAME OF THE RESPONDENT(S) : ARYEN MOTORS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Deepa Mariappan
For Adv. B. Shanmugaj
Counsel for petitioner.

Deepali

ORDER

Counsel for petitioner present. No representation on behalf of respondents.
Counsel for petitioner submitted that the matter has already been settled for
which they want to file memo and seeks time. Put up on 16.06.2017
at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)